NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/22/2016

NAME OF THE PETITIONER(S)

: Anand P. Fredrick

NAME OF THE RESPONDENT(S)

: Coromandel Indag Products India Limited and Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

B. MAMMANAN

R1, R3-R5

2. A. Sri lastava for B. Dhenoug

Consel for jerronu

ORDER

Counsel for petitioner present. Counsel for R1, R3 & R5 present. No representation on behalf of R2. Time extended at request of both sides for & suggesting the name of the escrow agent. Put up on 03.01.2018.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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